

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3959
ANSWERED ON:26.08.2011
FOREST VILLAGES
Hussain Shri Syed Shahnawaz

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a): the number of proposals received, sanctioned and pending with the Union Government for the development of forest villages in the country during the last three years and the current year, State-wise including Bihar, year wise;
- (b): the funds released, sanctioned and utilized by the State Governments during the said period;
- (c): whether the Government has earmarked any special package for the development of these villages; and
- (d): if so, the details thereof, State-wise during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a) & (b): A State-wise statement showing number of forest villages for which proposals approved, fund released and utilization reported during the last three years is at Annexure. There are no forest villages in the State of Bihar.
- (c) : The programme for Development of Forest Villages was launched in 2005-06, during the 10th Five Year Plan with funding out of grant under Special Central Assistance to Tribal Sub Plan. Under the programme, activities related to livelihood and infrastructure work relating to basic services and facilities viz. approach roads, healthcare, primary education, minor irrigation, rainwater harvesting, drinking water, sanitation, community hall etc; are taken up for implementation. There are 2,474 forest villages in the country, spread over 12 States. Rs. 63879.36 lakh has so far been released for 2423 forest villages in these 12 States.
- (d): State-wise details are at Annexure.